

**F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

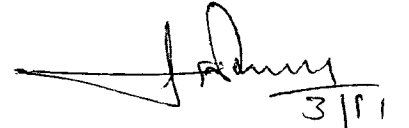
Dated: 03.11.2017

ORDER NO. 154 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 150/2017 for CESTAT Delhi** to the extent indicated below :-

From 06.11.2017 to 10.11.2017 at 02.30.P.M. Hon'ble Justice Dr. Satish Chandra, President will hear the Single Member Bench matters, as notified.

By Order



**(A.Mohan Kumar)
Registrar**

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Dy. Registrar